

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD
BENCH : AT HYDERABAD :

O.A. No.591/90.

Date of Judgment: 6-8-90.

K.Sampath KumaraChary

.... Applicant

vs.

1. Defence Laboratories School,
rep. by Principal,
Kanchan Bagh, Hyderabad-500 258.

2. The Chairman, Managing Committee,
Defence Laboratories School,
Kanchanbagh, Hyderabad-500 258.

.... Respondents

- - - - -

Counsel for the Applicant : Shri D.Srinivas

Counsel for the Respondents : Shri Naram Bhaskar Rao,
Addl.CGSC

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CORAM:-

HON'BLE SHRI B.N.JAYASIMHA : VICE-CHAIRMAN

HON'BLE SHRI D.SURYA RAO : MEMBER (JUDICIAL)

(Judgment of the Division Bench delivered by
Hon'ble Shri D.Surya Rao, Member (J)).

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The applicant herein is a teacher in Defence
Laboratories School, Kanchan Bagh filed this application

praying for quashing the order No.DLS/K/Admin/01/89-90

dated 26-4-90 terminating his services with effect from

30-4-90 by giving him one month salary in lieu of notice

The Principal,
pay. The respondents are, Defence Laboratories School and

the Chairman, Managing Committee, Defence Laboratories School,

are represented by Shri Naram Bhaskar Rao, Addl. standing

counsel for the central Government.

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2. On the last date of hearing, we gave notice to Shri Naram Bhaskar Rao, learned standing counsel for the Central Government to ascertain whether the school to which the applicant is recruited is running on the basis from the funds provided by the Defence Laboratory. After verification, it is stated that the school is a private school run by the employees of the Defence Laboratory on which a senior officer of the Laboratory is the Member of the Managing Committee, but it is not run by the Defence Laboratories itself. In the circumstances, we find that this Tribunal has no jurisdiction under section 14 of the Administrative Tribunals Act, 1985. Accordingly the application is rejected as the Tribunal has no jurisdiction to entertain the same. No order as to costs.

B.N.Jay.Simha
(B.N.JAYASIMHA)
Vice-Chairman

D.Surya Rao
(D.SURYA RAO)
Member (J)

Dated: 6th August, 1990.
Dictated in Open Court.

7th Aug 1990
for Deputy Registrar (Jud)

To *av1/*
 1. The Principal, Defence Laboratories School, Kanchan Bagh, Hyderabad
 2. The Chairman, Managing Committee, Defence Laboratories School
 Kanchanbagan, Hyderabad - 258.
 3. One copy to Mr. D.Srinivas, Advocate
 2-2-3/1/1, Shiva Road, Hyderabad. 044
 4. One copy to Mr. N.Bhaskara Rao, Addl. CGSC.CAT.Hyd.Bench.
 5. One spare copy.

pvm.

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CHECKED BY

APPROVED BY

TEMED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA : V.C.

AND

THE HON'BLE MR. D. SURYA RAO : MEMBER (J)

AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

DATE: 6/8/90

ORDER/JUDGMENT:

L.A./ R.A/CRA/No.

in

T.A. No.

W.P. No.

O.A. No. 591/90

Admitted and Interim directions issued
Allowed.

Dismissed for Default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A. Ordered/Rejected.

No order as to costs.

Rejected

